N O T I C E

It is hereby notified for the information of the Advocates and parties appearing in-person that the Hon'ble The Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Summer Vacation commencing from Monday, the 11th May, 2026 to Sunday, the 7th June, 2026 (both days inclusive) at **Aurangabad Bench.**

I

1	The Hon'ble Justice VAISHALI PATIL JADHAV	11/05/2026 (Monday) to 17/05/2026 (Sunday)
2	The Hon'ble Shri Justice SIDDHESHWAR SUNDARRAO THOMBRE	18/05/2026 (Monday) to 24/05/2026 (Sunday)
3	The Hon'ble Shri Justice S. G. CHAPALGAONKAR	25/05/2026 (Monday) to 31/05/2026 (Sunday)
4	The Hon'ble Shri. Justice AJIT B. KADETHANKAR	01/06/2026 (Monday) to 07/06/2026 (Sunday)

The Hon'ble Lordships / Ladyship will be available for taking up urgent matters on the following dates and days in **Court Hall No. 08 (Main Building).**

II

Sr. No	Hon'ble Court	Mentioning dates / days	Court Sitting dates / days
1	The Hon'ble Justice VAISHALI PATIL JADHAV	On 12/05/2026 and 15/05/2026 (Tuesday and Friday) from 11:00 am. onwards before Her Ladyship.	On 12/05/2026 and 15/05/2026 (Tuesday and Friday) from 11:00 am. onwards.
2	The Hon'ble Shri Justice SIDDHESHWAR SUNDARRAO THOMBRE	On 19/05/2026 and 21/05/2026 (Tuesday and Thursday) from 11:00 am. onwards before His Lordship.	On 19/05/2026 and 21/05/2026 (Tuesday and Thursday) from 11:00 am. onwards.
3	The Hon'ble Shri Justice S. G. CHAPALGAONKAR	On 25th, 26th, 28th and 29th May, 2026 (Monday, Tuesday, Thursday and Friday) from 11:00 am. onwards before His Lordship.	On 25th, 26th, 28th and 29th May, 2026 (Monday, Tuesday, Thursday and Friday) from 11.00 am. onwards.
4	The Hon'ble Shri. Justice AJIT B. KADETHANKAR	On 02/06/2026 and 05/06/2026 (Tuesday and Friday) from 11:00 am. onwards before His Lordship.	On 02/06/2026 and 05/06/2026 (Tuesday and Friday) from 11:00 am. onwards.

AVAILABILITY OF STAFF

S/shri. S. N. Siddiqui, D. B. Sarkate, R. B. Kulkarni and N. D. Navgire are the Court Sheristedars during the ensuing Summer Vacation 2026. The Advocates and the parties appearing in-person are requested to contact them on the following addresses on the holidays and after or before office hours, if necessary.

Shri. S. N. A. Siddiqui, "Minhaj Colony, Rozabagh, Chhatrapati Sambhajinagar, **Mob. No. 9960 457 861**	11/05/2026 (Monday) to 17/05/2026 (Sunday)
Shri. D. B. Sarkate, Plot No.28, G.No. 90/1, Behind Police Station, Satara Parisar, Beed Bypass Road, Chhatrapati Sambhajinagar, **Mob. No. 9881 682 199**	18/05/2026 (Monday) to 24/05/2026 (Sunday)
Shri. R. B. Kulkarni F-1, Classic Plaza, Uttara Nagari Behind Dhoot Hospital, Chhatrapati Sambhajinagar, Mob. No. 9404 016 764	25/05/2026 (Monday) to 31/05/2026 (Sunday)
Shri. N. D. Navgire, Flat No. 5, Kalyani Park, Samarth Nagar, Chhatrapati Sambhajinagar, Mob. No. 8208 947 084	01/06/2026 (Monday) to 07/06/2026 (Sunday)

In Criminal Applications for bail and other matters wherein Government is party, 24 hours advance notice should be given to the Public Prosecutor/ Government Pleader, High Court of Judicature at Bombay, Bench at Aurangabad, in case urgent orders are to be obtained during the ensuing Summer Vacation 2026.

High Court of Bombay,
Bench at Aurangabad
Date : 08/05/2026

Sd/-
Registrar (Judicial)